GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2623 ANSWERED ON:04.12.2009 INCOME TAX APPELATE TRIBUNALS Alagiri Shri S.

Will the Minister of FINANCE be pleased to state:

(a) The details of applications/petitions pending before the various Income Tax Appellate Tribunals throughout the country; and

(b) the action being taken to expedite the process?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. S.S. PALANIMANICKAM)

(a) The number of appeals pending before Income Tax Appellate Tribunal throughout the country as on 30th June, 2009 is:

Appeals filed by the department 23610

Appeals filed by the assessee 6693

Total 30303

(b) The organization of the benches of Income Tax Appellate Tribunal and its administration falls within the work domain of Ministry of Law and Justice. However, the Chief Commissioners of Income Tax, Commissioners of Income Tax (Departmental Representative) do request the President/Vice President of Income Tax Appellate Tribunal for expeditious disposal of the cases.